

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 02-08-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.136 of 2017 (SZ)	Tamil Nadu Small Mine Owners Federation Rep.,by its General Secretary, Salem Vs The Secretary, Ministry of Environment, Forests & Climate Change Government of India, New Delhi and 3 others	M/s. V.Suthakar, Counsel for Applicant M/s. G.M.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R4	10-09-2018
2	Appeal No.18 of 2014 (SZ)	M/s. Sand Rocks Aggregates, Rep. by its Managing Partner Joemon Joseph, Ernakulam Vs The Hon'ble Air Appellate Authority, Thiruvananthapuram and 5 Others	M/s. Taaur Associates Counsel for Appellant M/s Rema Smrithi for R2 M/s K. Abdul Jawad for R3 to R6	(File Submitted to Principal Bench New Delhi)

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
3	Application No. 125 of 2015(SZ)	N.Krishnan Chrompettai, Chennai Vs The Commissioner Pallavaram Municipality Chennai and 4 others	M/s G.Devi, V.S.Suresh Counsel for Applicant M/s.P.Srinivas for R1 M/s.Raja Srinivas for R2 M/s. H. Yasmeen Ali for R3 M/s. E.Manoharan for R4 & R5	10-09-2018

4	Application No.187 of 2015 (SZ)	J.Jayaveeran, Porur, Chennai. Vs The Secretary to Govt Public Works Department, Fort St.George, Chennai and 5 others	M/s.S.P.Hari Krishnan Counsel for Applicant M/s. E.Manoharan for R1 to R3 M/s. BFS Legal P.V. Bala Subramaniam for R4 M/s.H.Yasmeen Ali for R6	10-09-2018
5	Application No.191 of 2015(SZ)	S.P.Muthuraman, Sankar Nagar Post, Tirunelveli Dist. Vs The Union of India Rep.by the Secretary to Govt. MoEF & CC,New Delhi and 7 others	S.Muthu Vairam. Counsel for Applicant M/s. Me. Saraswathy for R1 M/s.D.S.Ekambaram for R2 M/s.Yasmeen Ali for R4,R5 M/s. E.Manoharan for R3,R6 & R8,R7	10-09-2018
6	Application No.89 of 2017(SZ)	Kunhikrishnan R, Kannur District, Kerala and 2 others Vs Union of India Rep.by its Secretary, Ministry of Environment and Forest Government of India New Delhi and 7 others	M/s. K.P.Pradeep Counsel for Applicant M/s. M.Sumathi for R1 M/s. E.K.Kumaresan for R2 ,R3,R4 R5 M/s. Damodaran Kodoor for R6 M/s. Gokul Krishnan for R7,R8	10-09-2018
7	Appeal No.91 of 2017(SZ)	M/s. Subramanyeswara Swamy Rice Mill, Rep.,by its Partner, Guntur District Vs The State of Andhra Pradesh, Rep., by its Principal Secretary, Environment, Forest, Science and Technology, Guntur District and 3 others	M/s. Naidu Associates, P.Venkaiah Naidu Counsel for Appellant M/s. H.Yasmeen Ali for R1,R5 M/s. T.Sai Krishnan for R2 to R4	10-09-2018 (Transferred back from Principal Bench)

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